

National Company Law Tribunal

Allahabad Bench

CP NO. 176/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE COMPANY: *Bhavna Security & Man Power Services Pvt. Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *252(3) of the Companies Act, 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>ANIL KUMAR</i>	<i>PCS</i>	<i>Petitioner's Co.</i>	<i>Anil K.</i>
<u>2.</u>	<i>Krishna Dev Vyas</i>	<i>Adv.</i>	<i>ROC</i>	<i>[Signature]</i>

CP No.176/ALD/2017

Sh. Anil Kumar PCS for the applicant company. Sh. Krishna Dev Vyas CGSC for the ROC, Kanpur.

A copy of the petition be provided to the learned Central Govt. Standing Counsel. The case is fixed for reply.

The matter to be listed on 9th January, 2018.

[Signature]
H.P. Chaturvedi, Member (Judicial)

Dated:05.12.2017

Typed by:
Md.Zaid
(Stenographer)